

**Government of Rajasthan**  
**Department for Child Rights**  
 20/198, Kaveri Path, Mansarovar, Jaipur

S. No. F 22(7)(4)/बा.अ.वि./ICPS/JJB/प्रि. मजिस्ट्रेट नियुक्ति/2016/37102

Date: 14/10/16

**Notification**

In pursuance to the recommendation made by Hon'ble Rajasthan High Court, Jodhpur vide their letter No.PA/RG/8(/)/2016/10832 dated 14-10-2016, the State Government hereby appoints the Judicial Officer **Shri Ratish Kumar Garg, Sr. CJ-cum-ACJM, Rajasmand** as **Principal Magistrate of Juvenile Justice Board Rajasmand**.

This appointment has been made under section 4 (2) of the Juvenile Justice (Care and Protection of Children) Act, 2015. Principal Magistrate shall exercise all the powers and discharge his functions relating to children in conflict with law in accordance with the provisions of the Juvenile Justice (Care and Protection of Children) Act, 2015. Principal Magistrate shall hold his sittings from the premises of Government Observation Home as per the provisions of the Act and Rules made there under.

  
 (N. L. Meena)

**Commissioner and Special Secretary**  
 Department for Child Rights

S. No. F 22(7)(4)/बा.अ.वि./ICPS/JJB/प्रि. मजिस्ट्रेट नियुक्ति/2016/37103-503

Date: 14/10/16

**Copy forwarded to the following for information and necessary action -**

1. Special Assistant to Hon'ble Minister, Law, Rajasthan, Secretariat, Jaipur
2. Special Assistant to Hon'ble Minister, Social Justice and Empowerment Department, Rajasthan, Secretariat, Jaipur
3. Sr. Deputy Secretary, Chief Secretary, Rajasthan, Secretariat, Jaipur
4. Private Secretary, Additional Chief Secretary, Social Justice and Empowerment Department, Rajasthan, Secretariat, Jaipur
5. Private Secretary, Principal Secretary, Home/Law, Rajasthan, Secretariat, Jaipur
6. Private Secretary, Director General of Police, Rajasthan, Lal Kothi, Jaipur
7. Registrar General, Hon'ble Rajasthan High Court, Jodhpur
8. Registrar (Administration), Hon'ble Rajasthan High Court, Jodhpur

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9. Private Secretary, Commissioner, Department for Child Rights and Child Executive Officer, Rajasthan State Child Protection Society, Jaipur.
10. Secretary, Rajasthan State Commission for Protection for Child Rights, Jaipur.
11. Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court, Jaipur.
12. Director, Rajasthan State Judicial Academy, Jodhpur.
13. Additional Director General of Police, Civil Rights, Lal Kotah, Jaipur.
14. Additional Director General of Police, Jail Rajasthan, Jaipur.
15. Director, Prosecution, Rajasthan, Jaipur.
16. All District and Session Judges.
17. All Chief Judicial Magistrates.
18. All Secretary, District Legal Services Authority.
19. All Concerned Judicial Officers.
20. All Chairperson, Child Welfare Committees.
21. All Members, Juvenile Justice Board.
22. All District Collectors and Chairperson, District Child Protection Unit.
23. All Deputy Commissioner of Police/Superintendents of Police.
24. Superintendent, Government Control Poles, Jaipur.
25. Accounts Officer/Deputy Director, ICPS/Deputy Director, SARA, Department for Child Rights, Rajasthan, Jaipur.
26. All Deputy Director/Assistant Director, Social Justice and Empowerment Department and in-charge, District Child Protection Units.
27. All Superintendents of Govt. Observation Home (Boys/Girls).
28. All Coordinators, Childline (1098).
29. Guard File.

**Commissioner and Special Secretary  
Department for Child Rights**

**RAJASTHAN HIGH COURT, JODHPUR**

**No. RJS-Estt. B2(v)/TP/24/2016/10910**

**Date: 15.10.2016**

Copy forwarded to the following for information and necessary action:-

1. The Registrar General/Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/(GSD)/(PPT)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S. Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
4. P.S. to All Hon'ble Judges sitting at Jodhpur.
5. Shri Ratish Kumar Gaig, Sr. CJ-Cum-ACJM, Rajasamand.
6. Principal Magistrate, Juvenile Justice Board, Rajasamand.
7. DJ, Rajasamand/Treasury Officer, Rajasamand.
8. The Director, Rajasthan State Judicial Academy, Jodhpur.
9. RJS-Estt. Section/Confidential Section/ Statistics Section/General Section/ Subordinate Court (Estt.) Section/RJS Leave Clerk/ Building Side/Computer Cell.
10. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

*[Signature]*  
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**REGISTRAR (ADMN.)**